

REGISTRAR

(3)

10.05.07
List O.A. C.C.P. R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

08.06.07 before Hon'ble Court

REGISTRAR

8/6/07.

Hon. Mr. K.S. Menon, AM

None appears even the revised
Call. Adjourned to 26/7/07.

AM

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26.7.07

Hon Mr P.K. Chatterji AM

Even on revised call none appears
for the applicant. The OA is dismissed in
default & for non prosecution.

AM

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